

**I. Notifications of the Ministry of Human Resource Development****II. Report and Accounts (2015-16) of IITD&M, Kancheepuram and related papers**

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डा. महेंद्र नाथ पाण्डेय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (1) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under sub-section (2) of Section 44 of the Tezpur University Act, 1993:-

(i) No. F.12-2/97(GA-I)/Vol-V/2687, dated the 22nd January, 2016, regarding Composition of the Governing Body of the Tezpur University.

(ii) No. F.12-2/97(GA-I)/Vol-V/3659, dated the 22nd March, 2016, regarding Ordinance on Emoluments and other terms and conditions of service of the Provice Chancellor.

[Placed in Library. For (i) and (ii) See No. L.T. 5624/16/16]

(2) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No. 22, dated the May, 28 – June, 3, 2016 (Weekly Gazette), regarding amendments in Statute 11 and 13 of the Central University of South Bihar relating to Executive Council and Academic Council respectively, as conveyed by the Ministry of Human Resource Development, Department of Higher Education, under sub-section (2) of Section 43 of the Central Universities Act, 2009. [Placed in Library. See No. L.T. 5625/16/16]

(3) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No. PU/LC/Amendments./2013-14/dated August 9 August 15, 2014 (Weekly Gazette), regarding "Ordinances Governing Academic matters" and published as per requirement, under sub-section (2) of Section 44 of the Pondicherry University Act, 1985. [Placed in Library. See No. L.T. 6184/16/16]

(4) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. G.S.R. 856 (E), dated the 6th September, 2016, publishing the Indian Institutes of Information Technology (Council) Rules, 2016, under Section 50 of the Indian Institutes of Information Technology Act, 2014.

[Placed in Library. See No. L.T. 5512/16/16]

- (5) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No. G.S.R. 979 (E), dated the 14th October, 2016, publishing the Schools of Planning and Architecture Statutes, 2016, under sub-section (3) of Section 37 of the School of Planning and Architecture Act, 2014.

[Placed in Library. See No. L.T. 5513/16/16]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2015-16.
- (b) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2015-16, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Chronological statement showing the sequence of events of laying of the Annual Report and Accounts of the above Institute, for the year 2015-16.

[Placed in Library. See No. L.T. 5511/16/16]

**I. Notification of the Ministry of Women and Child Development**

**II. Report and Accounts (2013-14) of NCPCR, New Delhi and related papers**

SHRIMATI MANEKA SANJAY GANDHI: Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Women and Child Development Notification No. G.S.R. 898 (E), dated the 21st September, 2016, publishing the Juvenile Justice (Care and Protection of Children) Model Rules, 2016, under sub-section (3) of Section 110 of the Juvenile Justice (Care and Protection of Children) Act, 2015.

[Placed in Library. See No. L.T. 5598/16/16]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 16 and sub-section (4) of Section 29 of the Commissions for Protection of Child Rights Act, 2005:—

- (a) Annual Report and Accounts of the National Commission for Protection of Child Rights (NCPCR), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Commission, for the year 2013-14.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 5597/16/16]

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